

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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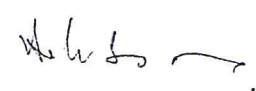
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/322/2018  
PETITION NUMBER : CP/634/IB/2017  
NAME OF THE PETITIONER(S) : GETTICHEVIYUR VENKATARAMAN RAVIKUMAR  
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICES LTD  
UNDER SECTION : 114

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- |   |  |   |   |
|---|--|---|---|
| 1 | Aashish Jain Luria<br>For Sulara & Suler | Counsel for COC/<br>Resolution prepared |   |
| 2 | A. G. SATHYANARAYANA<br>(For AEM LLP)    | For objector                            |  |

**ORDER**

Counsel for COC (RP) present. Counsel for applicant in MA/255/2018 present.  
The resolution plan has been submitted by the RP. In this case, MA/255/2018 has  
already been moved, wherein the orders have been reserved. Acceptance or  
otherwise of the resolution plan will be considered after issuance of orders  
regarding MA/255/2018. Heard. **Order is reserved.**

-59-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-59-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)